

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 12328 - JK (LD) of 2025

DATED:- 24 - 09 - 2025

Sanction is hereby accorded to the appointment of Officer's of Social Welfare Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any pending before Hon'ble Supreme Court of India/Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

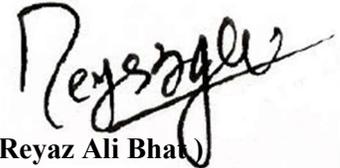
Secretary to Government

Dated:-24.09.2025

No:- LAW-OIC/09/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/Secretary to Government, Social Welfare Department,
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.



(Reyaz Ali Bhat)

Deputy Legal Remembrancer

Annexure to the Government Order No. 12328 - JK(LD) of 2025 dated 24.09.2025.

S.No.	Case No.	Filling year	Title of the case	OIC (Proposed)	Designation
1	SWP No.1695	2025	Rubina Begum	Kishor Kumar	CDPO Bhagwa
2	SWP NO.2333	2025	Shaheen Akhter	Karamat Begum	CDPO Darhal
4	SWP NO.245	2010	Javed Akhter V/s State	Karamat Begum	CDPO Darhal
5	WPC No. 2167	2025	Shahida Parveen	Karamat Begum	CDPO Darhal
6	SWP No. 2301	2025	Pooja Sharma	Mohinder Paul	CDPO Nowshera
7	SWP No. 2499	2025	Kirana Devi	Mohinder Paul	CDPO Nowshera
8	LPA No.	2025	Parvaiz Akhter V/s UT	Abdul Aziz	CDPO Mendhar
9	2	2025	Robkar V/s Rakesh	Nirja Matto	CDPO Mahore

